

LOK SABHA
UNSTARRED QUESTION NO.1166
TO BE ANSWERED ON 03.03.2016

SETTING UP OF COMMON FACILITY CENTRES

1166. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the Government has formulated any scheme for setting up of Common Facility Centres (CFCs) at block/municipal level for providing basic facilities for the development of handloom industry in the country;
- (b) if so, the details thereof; and
- (c) the requirement/eligibility criteria for sanctioning of such centres?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)

MINISTER OF STATE (INDEPENDENT CHARGE)

IN THE MINISTRY OF TEXTILES

(SHRI SANTOSH KUMAR GANGWAR)

(a) to (c): The Government of India, Ministry of Textiles, office of the Development Commissioner for Handlooms has amended guidelines of National Handloom Development Programme (NHDP) and Comprehensive Handloom Cluster Development Scheme (CHCDS) in June/August 2015 to include Block level cluster as one of their components for implementing various interventions at a total cost of Rs.2.00 cr. In a period of three years. The proposal, duly supported by relevant documents for sanction/approval of block level cluster with need based interventions is required to be submitted to office of the Development Commissioner for Handlooms by the Implementing Agency (State Handloom Corporation/State Apex Handloom Cooperative Society/Primary Handloom Weavers' Cooperative Society etc.) through the State Govt. concerned for its sanction/approval.

In a block, setting up of Common Facility Centre (CFC) including Common Service Centre (CSC) is permissible, having administrative office, internet facility, facilitation room, storage room, facility of dyeing/warping/training, yarn godown etc. at an estimated cost not exceeding Rs.50.00 lakh, including land cost. Land is required to be arranged by the Implementing Agency(IA). For release of funds for setting up of CFC, Implementing agency is required to submit its Detailed Project Report (DPR) through the State Govt. concerned.
